

CENTRAL ADMINISTRATIVE TRIBUNAL,
ERNAKULAM BENCH

Original Application No. 180/001006/2018

Wednesday, this the 18th day of September, 2019

CORAM:

Hon'ble Mr. E.K. Bharat Bhushan, Administrative Member

P.S.Sujithkumar
 S/o.Late P.B.Sureshkumar
 Aged 23 years, Vaikath Puthen Veedu House
 Kunjattukara, Aluva, Edathala-683 561 **Applicant**

(By Advocate : Mr.R.Sreeraj)

V e r s u s

1. Union of India represented by its Secretary
 Ministry of Defence
 South Block, New Delhi – 110 011
2. The Engineer-in-Chief
 Military Engineer Services
 Army Head Quarters, DHQ PO
 New Delhi – 110 011
3. The Chief Engineer
 Military Engineer Services
 Head Quarters, Southern Command
 Pune – 411 001
4. The Chief Engineer (NW) Kochi
 Kataribagh, Naval Base
 Kochi – 682 004 **Respondents**

(By Advocate : Mr. Thomas Mathew Nellimoottil, Sr.PCGC)

This application having been heard on 18.09.2019 the Tribunal on the same day delivered the following:

O R D E R (ORAL)**Hon'ble Mr. E.K.Bharat Bhushan, Administrative Member**

Learned counsel for the applicant submits that the applicant has received an offer of appointment dated 6.4.2019 as conveyed by the respondents through memo filed before this Tribunal on 16.7.2019 . In the above circumstance, the Original Application is closed giving liberty to the applicant to approach this Tribunal again, if any residual grievance subsists.

No costs.

**(E.K. BHARAT BHUSHAN)
ADMINISTRATIVE MEMBER**

SV

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Annexure A-1 - True copy of the final order dated 18.11.2013 in OA 741/2013 on the file of this Tribunal

Annexure A-2 - True copy of the order dated 19.11.2013 issued on behalf of the 4th respondent

Annexure A-3 - True copy of the representation dated 23.12.2013 submitted by the applicant

Annexure A-4 - True copy of the order dated 15.1.2014 issued on behalf of the 4th respondent

Annexure A-5 - True copy of the final order dated 15.3.2017 in O.A 576/2014 on the file of this Tribunal

Annexure A-6 - True copy of the representation dated 31.7.2017 submitted by the applicant to the 3rd respondent

Annexure A-7 - True copy of the letter No.120051/5258/E1B(NB) dated 26.10.2017

Annexure A-8 - True copy of the letter 132506/PS Sujit/Kochi/121/EIB(S) dated 16.11.2017

Annexure A-9 - True copy of the RTI application dated 4.1.2008 submitted by the applicant

Annexure A-10 - True copy of the RTI application dated 9.1.2018 submitted by the applicant

Annexure A-11 - True copy of the representation dated 9.1.2018 submitted by the applicant

Annexure A-12 - True copy of the representation dated 9.1.2018 submitted by the mother of the applicant.